

Separate figures in respect of soft coke are not available.

(b) (i) Payments made to the Coal Board for meeting expenditure on the grant of stowing assistance, assistance to collieries handicapped by adverse factors, protective works, etc:—

	(Rs. lakhs)
1961-62 . . .	380
1962-63 . . .	395
1963-64 . . .	450
1964-65 . . .	560
1965-66 . . .	700

(ii) Payments made direct to consumers of coal under the scheme of subsidy on coal moved by rail-cum-sea route:—

	(Rs. lakhs)
1961-62 . . .	213
1962-63 . . .	356
1963-64 . . .	472
1964-65 . . .	375
1965-66 . . .	70

(c) There is no such proposal.

TRIPARTITE TRADE TALKS OF INDIA, U.A.R. AND YUGOSLAVIA

312. SHRI JAGANNATH PRASAD PAHADIA: Will the Minister of COMMERCE be pleased to state whether there is an proposal under Government's consideration to hold tripartite trade talks of three non-aligned nations, i.e., India, U.A.R. and Yugoslavia in the near future?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): During the course of informal exchange of views with Foreign Ministers of UAR and Yugoslavia at Summit meeting in New Delhi in October, 1966 a tripartite meeting of Economic Ministers to examine the possibility of co-operation in technical, commercial and industrial fields had been proposed. Tentative date of the meeting has been suggested as the first week of December, 1966, in India but the

exact dates are still to be decided in consultation with the Governments of U.A.R. and Yugoslavia.

SALEM-DHARMAPURI RAILWAY LINE

313. SHRI R. T. PARTHASARATHY: Will the Minister of RAILWAYS be pleased to state when the Salem-Dharmapuri section of the new Railway line on the Salem-Bangalore route will be ready for operation and when will it be opened to traffic?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH): The Salem-Dharmapuri section of the Salem-Bangalore M.G. line is likely to be ready by the end of this year. However, no specific date for opening of this section has been fixed as yet.

314. [Transferred to the 25th November, 1966.]

DEPUTATION ALLOWANCE AND SPECIAL PAY TO GOVERNMENT EMPLOYEES ON DEPUTATION IN N.M.D.C.

315. SHRI P. K. KUMARAN: Will the Minister of MINES AND METALS be pleased to state:

(a) the total number of officers and upper division clerks working in the National Mineral Development Corporation;

(b) the number of them who are Central Government Employees; and are on deputation to the N.M.D.C.;

(c) the total amount of money spent every month as deputation allowance and special pay in each category; and

(d) whether any attempt has been made to reduce this excess expenditure?

THE MINISTER OF MINES AND METALS (SHRI S. K. DEY): (a) to (d) The information is being collected and will be placed on the Table of the House.